

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 48/(MAH)/2011
MA No. 12/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.02.2017

NAME OF THE PARTIES:

Mr. Rachit Suresh Gangar & Anr.

V/s.

M/s. Trivedi Bialelli Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Ankib Lohia	Advocate	For Respondent.
2.	Saivam Subramanian		
3.	Vaishali Sheti i/b Kheer & Co Adv for Res		
4.	Abhishek Kheer	Adv for Petitioner	AD
5.	Anin Khare	Adv for Petitioner	

ORDER

MA No. 12/2017 in CP No. 48/397-398/NCLT/MB/MAH/2011

On taking the Affidavit on record and having heard both the parties saying that they repose confidence upon this Bench to pass Orders in this matter, list this case for Orders on 14.02.2017.

Sd/-

B.S.V. PRAKASH KUMAR
MEMBER (JUDICIAL).

Sd/-

V. NALLASENAPATHY
MEMBER (TECHNICAL).

Dated : 03.02.2017.